

Annexure – 7

Name of the corporate debtor: INMA INTERNATIONAL LIMITED ; Date of commencement of CIRP: 13.April.2022; List of creditor as on: 22.02.2025

	List of operational creditors	(Government dues)	(Amount in ₹)
1			
2			
3			
4			
5			
6			
7			
8			
9			
10			
11			
12			
13			
14			
15			
16			
17			
18			
19			
20			
21			
22			
23			
24			
25			
26			
27			
28			
29			
30			
31			
32			
33			
34			
35			
36			
37			
38			
39			
40			
41			
42			
43			
44			
45			
46			
47			
48			
49			
50			
51			
52			
53			
54			
55			
56			
57			
58			
59			
60			
61			
62			
63			
64			
65			
66			
67			
68			
69			
70			
71			
72			
73			
74			
75			
76			
77			
78			
79			
80			
81			
82			
83			
84			
85			
86			
87			
88			
89			
90			
91			
92			
93			
94			
95			
96			
97			
98			
99			
100			

Sl. No.	Government Claims	Name of creditor	Identification No.	Details of claim received		Details of claim admitted		Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim									
1	COMMERCIAL TAX (ST)	Govt Claim		10.08.23	5,13,181		Tax and Penalty	-	-	NA	-	-	-	-	5,13,181	-
2	GST	Govt Claim		05.12.24	5,59,984	5,59,984	Non-payment of Service Tax on Service (Demand, Penalty, Interest)	-	-	NA	-	-	-	-	-	-
	Total				10,73,165	5,59,984									5,13,181	